

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III**

**ITEM No. 102**  
**New IA-549/2024**  
**IN IB-690(ND)/2018**

**IN THE MATTER OF:**

M/s. BM Pipes Pvt. Ltd.

... Petitioner/Applicant

Vs.

M/s. Mas Project Engineers Pvt. Ltd.

... Respondent

**Order u/S. 9 of Insolvency & Bankruptcy Code (IBC), 2016.**

**Order delivered on 12.02.2024**

**CORAM:**

**SH. BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**(HEARING THROUGH PHYSICAL MODE & VC)**

**PRESENT:**

For the Applicant/ : AdvShivamGautam

Liquidator

For the Respondent :

**ORDER**

The Status Report filed by the Liquidator is taken on record,  
subject to all just exceptions.

**IA disposed of.**

-Sd-  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

-Sd-  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**

Ajay-12.02.2024